

Seventeenth Loksabha

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Title: Need to implement the recommendations of Idate Commission on De-notified Tribes and Notified Tribes to restart higher education and promote skill development and employment opportunities.

DR. MAHENDRABHAI KALUBHAI MUNJAPARA (SURENDRANAGAR): Sir, thank you for giving me this opportunity to raise a matter during 'Zero Hour.' I would like raise a matter regarding restarting of higher education and promoting skill development and employment opportunities for De-Notified Tribes and Notified Tribes on the lines of the recommendations of the Idate Commission.

Sir, in India 800 communities are classified as DNT and NT. They were known as habitual crime tribes and tribes without any address respectively. Both these tribes and some other sub-caste of these tribes belong to the Kodi samaj, for example, the Tadapda kodi, Gedia kodi, Thako, Thakoda etc. Their social and educational conditions are not good even after 72 years of Independence.

Our beloved hon. Prime Minister, Shri Narendra Modi believes in *sabka saath, sabka bikash*. He appointed a Commission under the Chairmanship of Shri Bhikhu Ramji Idate. The Commission has already submitted its report last year to the Government of India. So, I would like to request the Minister of Social Justice and Empowerment, through you, to implement the recommendations of the Idate Commission and restart reservation for DNT and NT for progress of these tribes.

